Offer Opening Public Announcement in terms of Regulations 18(7) under SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, to the Equity Shareholders of

UTKAL SOAP PRODUCTS LIMITED (USPL)

Regd. Office: 5&6, Fancy Lane, 8th Floor, Kolkata - 700 001
Tel: +91-33-40069762/ 40069740, Fax: 033-40069762,
E Mail ID: siplandjbpl@yahoo.co.in

This Offer Opening Public Announcement is being issued by Fedex Securities Limited., Manger to the Offer ("Manager") on behalf of Yashraj Biotechnology Limited ("the Acquirer") pursuant to Regulations 18(7) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations 2011 in respect of the Open Offer to acquire Equity Shares of Utkal Soap Products Limited ("the Target Company"). The Detailed Public Statement with respect to the aforementioned Offer was made on Tuesday, January 07, 2014 in all editions of Business Standard - English, all editions of Business Standard - Hindi & Durant Barta, Kolkata edition, a vernacular daily in Bengali.

1. The Offer Price is Rs. 16/- (Rupees Sixteen only) per Equity Share. There is no revision.
2. There is no recommendation on the Offer by a Committee of Independent Directors of the Board of USPL since provisions of Clause 49 of the Listing Agreement is not applicable to the Target Company and there are no Independent Directors. As such no recommendations have been published.
3. This is not a competing Offer.
4. There is no competing Offer.
5. The Letter of Offer has been dispatched to all eligible Shareholders/Beneficial Owners, on Monday, February 10, 2014.
6. **The following changes/additional disclosures may, please be noted:**

i. There is no change in Board of Directors of the Target Company, after the date of PA till date.

ii. **The details of the Depository Escrow Account opened by the Registrars is given below:**

DP Name	TRANS SCAN SEC. PVT. LTD
DP ID	In302496
Client Name	UTKAL SOAP PRODUCTS LIMITED- OPEN OFFER- OPERATED BY NICHE TECHNOLOGIES PVT. LTD.
Client Id	10060980

7. There are no material changes after the dates of PA/DPS.
8. **Statutory and Other Approvals:** There are no statutory or other approvals required to be obtained for the Offer.
9. **Revision in Schedule of Activities:** The revised Schedule of activities is as follows:

Activity	Date as per the tentative Schedule of activity	Revised
Public Announcement (PA)	Tuesday, December 31, 2013	Tuesday, December 31, 2013
Detailed Public Statement (DPS)	Tuesday, January 07, 2014	Tuesday, January 07, 2014
Last date for a competing Offer	Thursday, January 29, 2014	Thursday, January 29, 2014
Identified Date@	Wednesday, February 05, 2014	Tuesday, February 04, 2014
Letter of Offer to be dispatched to shareholders	Thursday, February 13, 2014	Wednesday, February 12, 2014
Last date for revising the Offer price/ number of shares	Friday, February 14, 2014	Thursday, February 13, 2014
Offer Opening PA Date	Tuesday, February 18, 2014	Monday, February 17, 2014
Date of commencement of Tendering Period (Offer Opening Date)	Thursday, February 20, 2014	Tuesday, February 18, 2014
Date of Expiry of Tendering Period (Offer closing Date)	Thursday, March 06, 2014	Wednesday, March 05, 2014
Last date of communicating rejection/ acceptance and payment of consideration for applications accepted/return of unaccepted Share Certificates/credit of unaccepted Shares to demat account	Friday, March 21, 2014	Thursday, March 20, 2014

10. In case of non-receipt of the Letter of Offer, all Shareholders including unregistered Shareholders, if they so desire, may download the Letter of Offer and the Form of Acceptance from the SEBI's website: www.sebi.gov.in for applying in the Offer. The eligible person(s) can also apply in plain paper. The procedure in this regard is given in the Letter of Offer.

Issued on behalf of Yashraj Biotechnology Limited, the Acquirer by Manager to the Offer

FEDEX SECURITIES LIMITED

FEDEX SECURITIES LIMITED
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E Mail: fedex@vsnl.com, rk@fedsec.in
Contact Person : Mr. R. Ramakrishnan

Place : Mumbai
Date : February 17, 2014